

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1353

ANSWERED ON:16.11.2010

CUSTODIAL DEATHS

Bhagat Shri Sudarshan;Dhotre Shri Sanjay Shamrao;Kodikunnil Shri Suresh;Sayeed Muhammed Hamdulla A. B. ;Sinha Shri Shatrughan;Viswanathan Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of custodial deaths reported in various parts of the country, during the last two years and the current year, year and State-wise;
- (b) whether there exists any mechanism for preventing custodial deaths in the country;
- (c) if so, the details thereof including preventive legal measures;
- (d) whether the lack of coordination amongst various law enforcement agencies at the Central and State level is one of the many reasons which has led to faulty investigation, acquittal of accused and consequent rise in the number of custodial deaths in the country;
- (e) if so, the reaction of the Government thereon; and
- (f) the number of such cases solved/ unsolved, accused acquitted for want of proof and accused convicted including senior officers during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (f): The information is being collected and will be laid on the Table of the House.